

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-232(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE COMPANY: SRK Paper Traders V/s. M/s. Indo Laminates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Anand Prashant, Advocate Ms. Surabhi, Advocate		
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	For the Respondent (s)	: None		
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Order

Notice be issued to the Respondent. Affidavit of service be filed: Dasti. Returnable on 3rd August, 2017.

—Sd—
(S. K. Mohapatra)
Member (T)

—Sd—
(Ina Malhotra)
Member (J)